NHRC issues notice to M.P. govt. after death of 5 workers

The National Human Rights Commission (NHRC) on Friday issued notice to the Madhya Pradesh government over the death of five workers after inhaling poisonous gas while cleaning a tank at a factory in Morena district. The factory manufactures synthetic cherries for the food industry. Observing that the incident amounts to violation of the human rights of the victims, the Commission says apparently the workers were unaware of the presence of toxic gases in the tank and were not equipped with safety gear. Accordingly, the Commission has issued notices to the Chief Secretary and the Director-General of Police, calling for a detailed report on the matter.

India News | NHRC Issues Notice to MP Govt over 'death' of 5 Workers While Cleaning Tank at Factory in Morena

https://www.latestly.com/agency-news/india-news-nhrc-issues-notice-to-mp-govt-over-death-of-5-workers-while-cleaning-tank-at-factory-in-morena-5381528.html

Get latest articles and stories on India at LatestLY. The NHRC has sent a notice to the Madhya Pradesh government over reports that five workers died allegedly after inhaling poisonous gas while cleaning a tank at a factory in Morena district, officials said on Friday.

New Delhi, Sep 1 (PTI) The NHRC has sent a notice to the Madhya Pradesh government over reports that five workers died allegedly after inhaling poisonous gas while cleaning a tank at a factory in Morena district, officials said on Friday. Apparently, the workers were unaware of the presence of toxic gases in the tank and were not equipped with the safety gear, the NHRC said in a statement.

The National Human Rights Commission (NHRC) has taken suo motu cognisance of a media report that five workers died after inhaling poisonous gas while cleaning a tank at a factory in Morena district of Madhya Pradesh on August 30, the rights panel said in a statement. Reportedly, the factory manufactures synthetic cherries for the pan and food industry, it said.

The Commission has observed that the content of the media report, if true, amounts to a violation of the human rights of the victims. Accordingly, the Commission has issued notices to the chief secretary and the director general of police of Madhya Pradesh, seeking a detailed report within four weeks. The report should also include the status of the FIR registered by the police, and compensation if any, granted to the next of kin of the deceased, it added.

NHRC issues notice to M.P. govt after five workers died while cleaning a tank at a factory in Morena

https://www.thehindu.com/news/national/other-states/nhrc-issues-notice-to-mp-govt-after-five-workers-died-while-cleaning-a-tank-at-a-factory-in-morena/article67259718.ece

The Commission says apparently the workers were unaware of the presence of toxic gases in the tank and were not equipped with the safety gear

The National Human Rights Commission (NHRC) on September 1 issued notice to the Madhya Pradesh government over the death of five workers after inhaling poisonous gas while cleaning a tank at a factory in Morena district. The factory manufactures synthetic cherries for the pan and food industry.

Observing that the incident amount to violation of the human rights of the victims, the Commission says apparently the workers were unaware of the presence of toxic gases in the tank and were not equipped with the safety gear.

Accordingly, the Commission has issued notices to the Chief Secretary and the Director-General of Police, Madhya Pradesh, calling for a detailed report in the matter within four weeks. The report should also include the status of the FIR registered by the police, and compensation if any, granted to the next of kin of the deceased persons.

HINDUSTAN, Jamshedpur, 2.9.2023

Page No. 2, Size:(1.96)cms X (3.89)cms.

आयोग ने चेताया एक माह में दें रिपोर्ट

जमशेदपुर। निर्धारित समय परिपोर्ट नहीं करने पर राष्ट्रीय मानवाधिकार आयोग ने शुक्रवार को मुख्य सचिव, प्रधान सचिव, उपायुक एवं एमजीएम कॉलेज अस्पताल के अधीधक को चेतावनी दी कि एक माह के भीतर रिपोर्ट जमा नहीं करने पर आयोग मानवाधिकार संरक्षण कानून 1993 की धारा 13 के तहत सशरीर उपस्थित होने का नोटिस जारी करेगा। यह जानकारी ओसाज नामक संस्था के प्रमुख समित कुमार कर ने दी। इस मामले का मुख्य बिंदू यह है कि रिस्स एवं सरकारी हाँस्पिटल के चिकित्सक सिलिकोसिस आक्रांत होने के बावजूद मेडिकल रिपोर्ट में सिलिकोसिस नहीं लिख रहे हैं।

NHRC issues notice to M.P. govt. after death of 5 workers

The National Human Rights Commission (NHRC) on Friday issued notice to the Madhya Pradesh government over the death of five workers after inhaling poisonous gas while cleaning a tank at a factory in Morena district. The factory manufactures synthetic cherries for the food industry. Observing that the incident amounts to violation of the human rights of the victims, the Commission says apparently the workers were unaware of the presence of toxic gases in the tank and were not equipped with safety gear. Accordingly, the Commission has issued notices to the Chief Secretary and the Director-General of Police, calling for a detailed report on the matter.

NHRC issues notice to Madhya Pradesh govt over death of workers at factory in Morena

https://theindianawaaz.com/nhrc-issues-notice-to-madhya-pradesh-govt-over-death-of-workers-at-factory-in-morena/

National Human Rights Commission has issued notice to the Madhya Pradesh government over the reported death of five workers while cleaning a tank at a factory in Morena district. NHRC took suo motu cognizance of a media report about the death of workers while cleaning the tank on 30th August this year.

The Commission observed that the contents of the media report, if true, amount to a violation of the human rights of the victims. It said that apparently, the workers were unaware of the presence of toxic gases in the tank and were not equipped with the safety gear. The Commission has issued notices to the Chief Secretary and the Director General of Police, Madhya Pradesh calling for a detailed report in the matter within four weeks.

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राष्ट्रीय मानवाधिकार आयोग ने मुरैना जिले में टैंक की सफाई के दौरान पांच श्रमिकों की मृत्यु पर मध्य प्रदेश सरकार को नोटिस जारी किया

https://newsonair.gov.in/hindi/Hindi-

News?title=%E0%A4%B0%E0%A4%BE%E0%A4%B7%E0%A5%8D%E0%A4%9F%E0%A5%8D%E0%A4%B0%E0%A5%80%E0%A4%AF-

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राष्ट्रीय मानवाधिकार आयोग ने मुरैना जिले की एक फैक्ट्री में टैंक की सफाई के दौरान पांच श्रमिकों की मृत्यु पर मध्य प्रदेश सरकार को नोटिस जारी किया है। आयोग ने इस साल 30 अगस्त को टैंक की सफाई के दौरान श्रमिकों की मौत का एक मीडिया रिपोर्ट पर स्वत: संज्ञान लिया।

आयोग ने कहा कि अगर मीडिया रिपोर्ट में सच्चाई है तो यह पीड़ितों के मानवाधिकारों का उल्लंघन है। रिपोर्ट में कहा गया है कि कर्मचारी टैंक में जहरीली गैसों की मौजूदगी से अनजान थे और सुरक्षा गियर से लैस नहीं थे। आयोग ने मध्य प्रदेश के मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी कर चार सप्ताह के भीतर मामले में विस्तृत रिपोर्ट मांगी है।

Human rights body issues notice over death of MP workers while cleaning tank

https://www.indiatoday.in/india/story/human-rights-body-issues-notice-over-death-of-mp-workers-while-cleaning-tank-2429909-2023-09-01

The workers were unaware of the presence of toxic gases in the tank and were not equipped with the safety gear, the NHRC said in a statement.

The NHRC has sent a notice to the Madhya Pradesh government over reports that five workers died allegedly after inhaling poisonous gas while cleaning a tank at a factory in Morena district, officials said on Friday.

Apparently, the workers were unaware of the presence of toxic gases in the tank and were not equipped with the safety gear, the NHRC said in a statement.

The National Human Rights Commission (NHRC) has taken suo motu cognisance of a media report that five workers died after inhaling poisonous gas while cleaning a tank at a factory in Morena district of Madhya Pradesh on August 30, the rights panel said in a statement.

Reportedly, the factory manufactures synthetic cherries for the pan and food industry, it said.

The Commission has observed that the content of the media report, if true, amounts to a violation of the human rights of the victims.

Accordingly, the Commission has issued notices to the chief secretary and the director general of police of Madhya Pradesh, seeking a detailed report within four weeks.

The report should also include the status of the FIR registered by the police, and compensation if any, granted to the next of kin of the deceased, it added.

NHRC issues notice to Madhya Pradesh govt over death of workers at factory in Morena

https://newsonair.gov.in/News?title=NHRC-issues-notice-to-Madhya-Pradesh-govt-over-death-of-workers-at-factory-in-Morena&id=467080

National Human Rights Commission has issued notice to the Madhya Pradesh government over the reported death of five workers while cleaning a tank at a factory in Morena district. NHRC took suo motu cognizance of a media report about the death of workers while cleaning the tank on 30th August this year.

The Commission observed that the contents of the media report, if true, amount to a violation of the human rights of the victims. It said that apparently, the workers were unaware of the presence of toxic gases in the tank and were not equipped with the safety gear. The Commission has issued notices to the Chief Secretary and the Director General of Police, Madhya Pradesh calling for a detailed report in the matter within four weeks.

AiNNI to boycott Sept 5 NHRC meeting

https://www.dailypioneer.com/2023/state-editions/ainni-to-boycott-sept-5-nhrc-meeting.html

In a press release here, local convener of AiNNI (All India Network of NGOs and Individuals) working with national and State human rights institutions) advocate Chandranath Dani has said that the NHRC has not been playing its role actively in the country. It did not discharge its duty during the Manipur ethnic riot and became only active after the SC directed it to act.

He also complained that the NHRC is not consulting with the NGOs and individuals working for the protection of human rights in the country.

Advocate Henri Tiphagne, national convener of AiNNi, has given a call to NGOs not to attend the NGO meeting called by NHRC on September 5 as this meeting is only a symbolic one meant to show NGO relation before the G-20 meeting delegates and to gain membership to the Global Alliance of National Human Rights Institutions (GANHRI) which has been deferred for a year in March 2023 due to it not being in compliance with the UN Paris Principles.

NHRC sends notice to UP govt over beating of student in Muzaffarnagar

NHRC has taken suo moto cognisance of a media report that a teacher of a private school referring to the faith of one of her students in an absurd manner ordered his classmates to beat him. The school is located at Khubbapur village in Muzaffarnagar. Reportedly, the boy's family has said that he was beaten up for a mistake in the multiplication of tables, during the class. Accordingly, NHRC has issued notices to the Chief Secretary and the Director General of Police, UP calling for a detailed report.

Madhya Pradesh: NHRC Notice To Govt On Death Of 5 Labourers In Morena

https://www.freepressjournal.in/bhopal/madhya-pradesh-nhrc-notice-to-govt-on-death-of-5-labourers-in-morena

The NHRC took suo moto cognisance of a media report that five workers died after inhaling poisonous gas while cleaning a tank at a factory in Morena district on August 30.

Bhopal (Madhya Pradesh): National Human Rights Commission (NHRC) has issued a notice to government over the reported death of five workers while cleaning a tank at a factory in Morena district, officials said on Friday. The NHRC took suo moto cognisance of a media report that five workers died after inhaling poisonous gas while cleaning a tank at a factory in Morena district on August 30.

The Commission has observed that contents of reports amount to a violation of human rights. Apparently, the workers were unaware of the presence of toxic gases in the tank and were not wearing safety gear.

The Commission issued notices to Chief Secretary and Director General of Police and sought a detailed report in four weeks. It has also asked Morena district collector and SP to submit a detailed report of the incident within one month.

NHRC ने मुरैना जिले में एक फैक्ट्री में टैंक की सफाई करते समय पांच श्रमिकों की मौत पर मध्य प्रदेश सरकार को नोटिस जारी किया

https://insamachar.com/nhrc-issues-notice-to-madhya-pradesh-government-over-death-of-five-workers-while-cleaning-tanks-at-a-factory-in-morena-district/

राष्ट्रीय मानव अधिकार आयोग (NHRC) ने एक मीडिया रिपोर्ट पर स्वत: संज्ञान लिया है कि 30 अगस्त 2023 को मध्य प्रदेश के मुरैना जिले में एक कारखाने में टैंक की सफाई करते समय जहरीली गैस की चपेट में आने से पांच श्रमिकों की मौत हो गई। कथित तौर पर, फैक्ट्री पैन और खाद्य उद्योग के लिए सिंथेटिक चेरी बनाती है।

आयोग ने पाया है कि मीडिया रिपोर्ट की सामग्री, यदि सच है, तो यह पीड़ितों के मानव अधिकारों का उल्लंघन है। जाहिर तौर पर, कर्मचारी टैंक में जहरीली गैसों के भरे होने से अनजान थे और उनके पास सुरक्षा उपकरण भी मौजूद नहीं थे।

तदनुसार, आयोग ने मध्य प्रदेश के मुख्य सिचव और पुलिस महानिदेशक को नोटिस जारी कर चार सप्ताह के भीतर मामले में विस्तृत रिपोर्ट मांगी है। रिपोर्ट में पुलिस द्वारा दर्ज की गई एफआईआर की स्थिति और मृत व्यक्तियों के परिजनों को दिया गया मुआवजा, यदि कोई हो, भी शामिल होना चाहिए।

NHRC Takes Suo Motu Cognizance of Tragic Gas-Related Deaths in MP Factory

https://www.freepressjournal.in/india/nhrc-takes-suo-motu-cognizance-of-tragic-gas-related-deaths-in-mp-factory

The factory manufactures synthetic cherries for the pan and food industry.

The National Human Rights Commission (NHRC) of India has taken suo motu cognizance of a media report that five workers died after inhaling poisonous gas while cleaning a tank at a factory in Morena district of Madhya Pradesh on August 30, 2023. Reportedly, the factory manufactures synthetic cherries for the pan and food industry.

Violation of human rights of the victims

The Commission has observed that the contents of the media report, if true, amount to a violation of the human rights of the victims. Apparently, the workers were unaware of the presence of toxic gases in the tank and were not equipped with safety gear.

Accordingly, the Commission has issued notices to the Chief Secretary and the Director General of Police of Madhya Pradesh, calling for a detailed report on the matter within four weeks. The report should also include the status of the FIR registered by the police and any compensation granted to the next of kin of the deceased persons.

मुरैना मेंपांच श्रमिकों की मौत पर आयोग नेनोटिस जारी किया

https://www.livehindustan.com/ncr/new-delhi/story-commission-issues-notice-on-death-of-five-workers-in-morena-8653958.html

नई दिल्ली, एजेंसी। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) नेमध्य प्रदेश के मुरैना जिलेमें...

नई दिल्ली, एजेंसी। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) नेमध्य प्रदेश के मुरैना जिलेमेंएक फैक्ट्री मेंजहरीली गैस से पांच श्रमिकों की मौत के मामलेमेंराज्य सरकार को नोटिस भेजा है। अधिकारियों नेशुक्रवार को यह जानकारी दी। आयोग नेजारी बयान मेंकहा कि ऐसा प्रतीत होता हैकि श्रमिक टैंक मेंजहरीली गैसों की मौजूदगी सेअनजान थेऔर सुरक्षा उपकरणों सेलैस नहीं थे। आयोग नेमीडिया की एक खबर का स्वत: संज्ञान लिया हैकि 30 अगस्त को मुरैना जिलेमेंएक फैक्ट्री मेंटैंक की सफाई के दौरान जहरीली गैस की चपेट मेंआनेसेपांच श्रमिकों की मौत हो गई

आयोग नेकहा कि मीडिया की खबर यदि सच हैतो पीड़ितों के मानवाधिकारों का उल्लंघन हुआ है। आयोग नेमध्य प्रदेश के मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी कर चार सप्ताह के भीतर विस्तृत रिपोर्ट मांगी है। रिपोर्ट मेंपुलिस द्वारा दर्जकी गई प्राथिमकी और मृतक के परिजनों को मुआवजा संबंधी जानकारी भी मांगी गई है।

एनएचआरसी ने मुरैना में फैक्ट्री में टैंक की सफाई के दौरान पांच श्रमिकों की मौत पर नोटिस जारी किया

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नयी दिल्ली, एक सितंबर (भाषा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने मध्य प्रदेश के मुरैना जिले में एक फैक्ट्री में टैंक की सफाई के दौरान जहरीली गैस की चपेट में आने से पांच श्रमिकों की मौत के मामले में राज्य सरकार को नोटिस भेजा है। अधिकारियों ने शुक्रवार को यह जानकारी दी।.

आयोग ने एक बयान में कहा कि ऐसा प्रतीत होता है कि श्रमिक टैंक में जहरीली गैसों की मौजूदगी से अनजान थे और सुरक्षा उपकरणों से लैस नहीं थे। बयान में कहा गया कि आयोग ने मीडिया की एक खबर का स्वत: संज्ञान लिया है कि 30 अगस्त को मध्य प्रदेश के मुरैना जिले में एक फैक्ट्री में टैंक की सफाई के दौरान जहरीली गैस की चपेट में आने से पांच श्रमिकों की मौत हो गई।.

एनएचआरसी ने मुरैना में फैक्ट्री में टैंक की सफाई के दौरान पांच श्रमिकों की मौत पर नोटिस जारी किया

https://hindi.theprint.in/india/nhrc-issues-notice-on-death-of-five-workers-while-cleaning-tank-in-factory-in-morena/593163/

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आयोग ने कहा कि मीडिया की खबर यदि सच है, तो पीड़ितों के मानवाधिकारों का उल्लंघन हुआ है। आयोग ने मध्य प्रदेश के मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी कर चार सप्ताह के भीतर विस्तृत रिपोर्ट मांगी है।

बयान में कहा गया है कि रिपोर्ट में पुलिस द्वारा दर्ज की गई प्राथमिकी और मृतक के परिजनों को अगर कोई मुआवजा दिया गया है तो उसका जिक्र होना चाहिए।

भाषा आशीष वैभव